

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA./MP. No.....199

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R.C. Goel

Versus

State

Date of Order

Orders

OA 602/96

20.11.96

None present for the applicant even in the second round.

The OA is dismissed in default for non-prosecution on the part of the applicant.

mmL
(S.C. Vaidh)
Adv Member

Cikrile
(GOPAL KRISHNA)
Vice Chairman (J)

Copy sent to applicant

Vide no 7042

dt 5-12-96

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